Yc.,r				Ountity (In likh tonnes)	
1982-83					17.46
1983-84		3.5		*	9.51
1984-85*		-		×	13.47

#### Provisional.

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(c) MMTC is making all efforts to increase the procurement of iron ore from Orissa by increasing exports through Paradip Port, which is the only outlet for iron ore procured from Orissa. For instance MMTC has persuaded Japanese Steel Mills to take 10 lakh tonnes of iron ore through Paradip Port during 1985-86. In addition, MMTC has relaxed the quota restrictions of procurement of iron ore,in.ter-alia, from Orissa in January, 1985, Further relaxation of quota restrictions is under consideration.

# Statement

Names of the Mineovoners sup-plying Iron Ore to MMTC from mines in Orissa

- 1. Mls. S. Lal & Co. Ltd.
- 2. M|s. Orissa Mining Corpn. Ltd.
- 3. M|s. B. D. Patnaik.
- 4. M|s. R. Mines (P) Ltd.
- 5. M|s. H. G. Pandya.
- 6. M|s. K. C. Pradhan.
- 7. Dr. Sarojini Pradhan.
- 8. M|s. I. T. Corporation.
- 9. M|s. K. M. Corporation.
- 10. M|s. S. C. Padhee.
- 11. M|s. S. M. D. C. (P) Ltd.
- 12. M[s. D. R. Patnaik.
- 13. Mis. B. M. (P) Ltd.
- 14. Mis. B. M. Company.

- L M|s. R. S. B. Deo.
- 1 M|s. R. T. Chand.
- 1 M|s. Arjun Ladha.
- 1 M|s. R. J. Mills Ltd.

### **Excise Duty Evasion**

to Questions

- 335. SHRI JAGADISH JANI: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have launched country-wide raids to unearth excise duty evasion:
- (b) if so, what are the areas where Government have launched such raids;
- (c) what is the amount of black money detected as a result thereof; and
- (d) what action Government have taken against the persons involved in such evasion?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) Yes, Sir. Country-wide drive against evasion of excise duty has been further intensified during recent times. The drive has been launched against all those who are suspected of evading excise duty.

- (c) During the first two months of 1985, about 1103 cases involving esti mated evasion of excise duty of Rs. 2734.00 Lakhs (approx.) have been de tected. These cases are under investigation.
- (d) The persons involved in cases of evsion of excise duty are liable for penal action and prosecution under Central Excise Law.

## Losses incurred by Public Sector Steel Plants

336. SHRI JAGADISH JANI: Will, the Minister of STEEL, MINES AND COAL be pleased to state:

(a) what are the names of the public sector steel plants which incurred

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losses during the years 1983-84 and 1984-85 and the extent of the losses so incurred by each of these unit

(b) what steps have been taken by the Steel Authority of India Limited to reduce losses in these units and improve their functioning in 1985-86?

THE MTNISTEH OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) The profit and loss position of the public sector steel plants for 1983-84 is as under: —

Nime of the Unit	Loss (+) 1983 :-) i- 84		
Bhiki Steel Plant	• (-)	2.83	
Durgpur Steel Plant	(-)	63 73	

Rourkel". Steel Plant. 100.32 Bokero Steel Plant 0.55 Alloy Steels Plant 33-75 Salem Steel Plant 18.08 Other Units 3-63 • (+) TOTAL (SAIL) 2'4-53 IISCO 44.06

The results of 1984-85 will be known after the accounts are finalised.

• ( )

(b) To improve their financial performance in 1985-86, the public sector steel plants will increase their production of steel from 5.27 million tonnes (estimated) in 1984-85 to 5.9 million tonnes in 1985-86. They will upgrade their technological regimes, improve yields of by products and attain better recovery of waste and secondary arisings, reduce working capital, reduce inventories, optimise can-tive power generation, better maintenance and increase production of demand oriented products by diversifying product-mix. Efforts are also being made to ensure adequate inputs and of the right quality.

## Minotoring system for public sector Steel **Plants**

- 337. SHRIMATI KRISHNA KAUL: Will the Minister of STEEL, MINES AND COAL be pleased to state:
- (a) whether any monitoring system is being set up in public sector steel plants for ensuring strict accountability at all levels; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) and (b) A three tier monitoring system already exists in the steel plants under Steel Authority of India Ltd. The system in brief comprises of the following.—,

- (i) The first tier of the system is at the plant level where production and related monitored bv each issues are through plant's department/unit the and production, Plannning Control Department.
- (ii) The second tier of the system is at the Corporate level of SAIL where respective directorates namely Project, Finance, Operations, Commercial and Personnel carry out monitoring in their respective areas. For the purpose of such monitoring, there is a system of getting feedback from the plants and units in the form of daily, weekly, monthly and quarterly reports which enable the Corporate Office to closely monitor the related aspects.
- (iii) The third tier of the system is at the level of the Department of Steel. Monthly and quarterly meetings are held with the Chairman, Vice-Chairman, Functional Directors and the Managing Directors/ Executive Directors of the Plants with a view to review the performance of the Steel Plants. The Planning Commission, Ministry of Finance and other Ministries of Government of India are associated with the Quarterly Review meetings.